

DIVISION BENCH

ITEM NO.113

NATIONAL COMPANY LAW TRIBUNAL

ALLAHABAD BENCH

PRAYAGRAJ

**IA No.01/2022, IA No.229/2022, IA No.273/2022, IA No.494/2023 & IA No.
549/2023 IN CP (IB) No.110/ALD/2017**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 8th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	SHREE BHAWANI PAPER MILLS LTD
UNDER SECTION	10 IBC (in Liquidation)

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Re-notified to 09th July, 2024.

-Sd-

(Court Officer)

08th July, 2024

*Bipul Kumar Tiwari
(Stenographer)*